

Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10685/17/23]

- (xxxiv) (a) Annual Report and Accounts of the Institute for Plasma Research, (IPR), Gandhinagar, Gujarat for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute

[Placed in Library. See No. L.T. 10679/17/23]

- (xxxv) (a) Sixty-ninth Annual Report and Accounts of the Indian Institute of Public Administration (IIPA), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 10673/17/23]

- I. **Notifications of the Ministry of Law and Justice**
- II. **Report and Accounts (2022-23) of SLSA, Union Territory of Chandigarh; and Kalakshetra Foundation, Chennai and related papers**
- III. **Report and Accounts of NCSM, West Bengal; Lalit Kala Akademi, New Delhi; and NJA, Bhopal for various years and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri Arjun Ram Meghwal, I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Law and Justice (Department of Legal Affairs), under Section 32 of the Indian International Arbitration Centre Act, 2019:-

- (1) G.S.R. 560 (E)., dated the 27<sup>th</sup> July, 2023, publishing the India International Arbitration Centre (Terms and Conditions and the Salary and allowances payable to Chairperson and Full-time Members) Second Amendment Rules, 2023.
- (2) No. A-60011/96/2023-Administration (AR)-IIAC., dated the 1<sup>st</sup> September, 2023, publishing the the India International Arbitration Centre (Conduct of Arbitration) Regulations, 2023.

- (3) G.S.R. 717 (E)., dated the 4<sup>th</sup> October, 2023, publishing the India International Arbitration Centre (Composition and Functions of the Committees) Rules, 2023.
- (4) No. A-60011/117/2023-Administration (AR)-IIAC., dated the 5<sup>th</sup> October, 2023, publishing the India International Arbitration Centre (Manner of Appointment and Powers and Functions of the Chief Executive Officer) Regulations, 2023.

[Placed in Library. For (1) to (4) See No. L.T. 10987/17/23]

II. (i) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 18 of the Legal Services Authorities Act, 1987:-

- (a) Annual Report and Accounts of the State Legal Services Authority (SLSA), Union Territory of Chandigarh, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 10988/17/23]

(ii) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 24 and sub-section (3) of Section 25 of the Kalakshetra Foundation Act, 1993:—

- (a) Annual Report and Accounts of the Kalakshetra Foundation, Chennai, Tamil Nadu, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Foundation.

[Placed in Library. See No. L. T. 10467/17/23]

III. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the National Council of Science Museums (NCSM), West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.

[Placed in Library. See No. L. T. 10466/17/23]

- (ii) (a) Annual Report and Accounts of the Lalit Kala Akademi, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Akademi.

[Placed in Library. See No. L. T. 10468/17/23]

- (iii) (a) Annual Report and Accounts of the National Judicial Academy (NJA),

Bhopal, Madhya Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.

- (b) Performance Review of the above Academy, for the year 2021-22.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 10989/17/23]

- I. Notifications of the Ministry of Environment, Forest and Climate Change**
- II. Report and Accounts (2021-22) of the National Biodiversity Authority, Chennai and related papers**
- III. Report and Accounts (2022-23) of NTCA, New Delhi; CZA, New Delhi; and CAQM and related papers**

**पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. (i) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 36 (E), dated the 5<sup>th</sup> January, 2017, amending the Principal Notification No. S.O. 489 (E), dated the 30<sup>th</sup> April, 2003, issued under sub-sections (1) and (3) of Section 3 of the Environment (Protection) Act, 1986, along with Delay Statement.
- (ii) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R. 677 (E), dated the 18<sup>th</sup> September, 2023, publishing the Hazardous and Other Wastes (Management and Transboundary Movement) Second Amendment Rules, 2023, under Section 26 of the Environment (Protection) Act, 1986.
- (iii) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 4669 (E), dated the 25<sup>th</sup> October, 2023, publishing the Battery Waste Management (Amendment) Rules, 2023, under Section 26 of the Environment (Protection) Act, 1986.
- (iv) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R. 757 (E), dated the 18<sup>th</sup> October, 2023, notifying the commencement of the provisions which relates to serial number 21 and the entries thereto in the Schedule to the Jan Vishwas (Amendment of Provisions) Act, 2023, relating to the Air (Prevention and Control of Pollution) Act, 1981 with effect from 01.04.2024, issued under sub-section (2) of Section 1 of the Jan Vishwas (Amendment of Provisions) Act, 2023.